

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1270(KB)2019  
IA(IBC)(DIS.)/13(KB)2024,  
IA(I.B.C)/133(KB)2024,  
IA(I.B.C)/484(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02<sup>ND</sup> MAY 2024**

IN THE MATTER OF	MAROTIA STEEL TRADERS PVT. LTD. VS S.B ISPAT INDIA PVT. LTD.
UNDER SECTION	IBC UNDER SEC 9

**Appearance (via video conferencing/physically)**

Mr. Shaunak Mitra, Adv. ] For the Liquidator  
Mr. Saurav Jain, Adv. ]

Mr. M.S. Tiwari, Adv. ] For the Suspended Board  
Ms. Urmila Chakraborty, Adv. ]

**ORDER**

1. Ld. Counsel for the parties present.
2. **IA(IBC)(DIS.)/13(KB)2024:**
  - a. List the matter on **10.06.2024**
3. **IA(I.B.C)/133(KB)2024:**
4. This application has been filed by the Liquidator to place on record the Progress Report, which is placed at page 15 onwards of the application. This application is supported by an affidavit which is placed at page 13 onwards of the application. The Progress Report is taken on record, and, accordingly this application is **disposed of**.

**D.Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**